

30/10/00
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

O.A/T.A No. 2/12/02
R.A/C.P No.
E.P/M.A No.

1. Orders Sheet..... *OA* Pg..... to X
MP 88/02 Pg..... to X *Excluded 8-202*
2. Judgment/Order dtd. *8/17/2002* Pg..... to *NA. Support order*
8/17/2002
3. Judgment & Order dtd..... Received from H.C/Supreme Court
4. O.A..... *2/12/02* Pg..... to *4/7*.....
5. E.P/M.P..... *88/02* Pg..... to *9*.....
6. R.A/C.P..... Pg..... to.....
7. W.S..... Pg..... to.....
8. Rejoinder..... Pg..... to.....
9. Reply..... Pg..... to.....
10. Any other Papers..... Pg..... to.....
11. Memo of Appearance.....
12. Additional Affidavit.....
13. Written Arguments.....
14. Amendment Reply by Respondents.....
15. Amendment Reply filed by the Applicant.....
16. Counter Reply.....

SECTION OFFICER (Judl.)

Habib
28/11/17

FROM No. 4
(SEE RULE 42)

GENERAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH:

ORDER SHEET

Original Application No. 212/02

Misc Petition No. /

Contempt Petition No. /

Review Application No. /

Applicants. K. C. Karanakar & Ors

-Vs-

Respondent(s) H. O. I. Toms

Advocate for the Applicat(s) K. K. Biswas

Advocate for the Respondat(s) C. G. S. & J. L. Sarker, by. Counsel.

Notes of the Registry	Date	Order of the Tribunal
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16.7.02
5643358
29.6.02

S. K.
Dy. Registrar
P.R.

8.7.02
List on 16.7.2002 to enable
Mr. K.K. Biswas, learned counsel for
the applicants to withdraw the applica-
tion and re-filing ^{the same} application.

Also heard Mr. J.L.Sarkar, learned
counsel for the respondents.

I. C. U. Mohanty

Vice-Chairman

16.7.02
mb
Heard Mr. K.K. Biswas, learned
counsel for the applicant and also Mr.
J.L.Sarkar, learned counsel for the
Respondents.

Mr. K.K. Biswas, learned counsel
for the applicant prays for withdraw
the application. Accordingly, the same
is allowed and permitted to re-file
the same.

The application is accordingly
dismissed on withdrawal.

I. C. U. Mohanty

Vice-Chairman

CENTRAL ADMINISTRATIVE TRIBUNAL :: GUWAHATI BENCH ::

GUWAHATI

O . A. NO 212 of 2002

Sri Kartick chandra Karmakar &

Sri Naba Kanta Das ..Applicants

- vs -

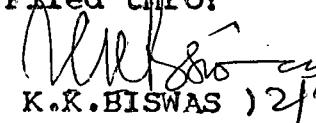
Union of India and others Respondents.

I N D E X

S.N.	Particulars/ Annexures	subject	Page
1	-	Application	1 to 19
2	-	Verification	- 20
3	A	Seniority list dt:26-4-2000	- 21
4	B	Seniority list dt:12-4-2002	- 22
5	C	Notification for suitability Test dt: 5-6-2002	23
6	D	Notification of Date for Suitability Test dt: 19-6-2002	24
7	E & H	Suitability test in connection with appointment	25 & 28
8	F & I	Appointment letters	26 & 29
9	G & J, K,L	Posting Orders & Training	27 & 30, 31, 32
10	M	Chief Personnel Officer's direction for fixing of Lien	33
11	N	General Manager's direction for fixing of lien	34
12	O	GM's letter for recasting of seniority	35
13	P,Q,R,S,T,U, Q/I, R/I	Representations & directions for fixing correct seniority ...	36, 37 to 44
14	V	DCOS/New Bongaigaon's assurance	45
15	W	Office Order for proforma promotion	46
16	X	Caste Certificate of Sri Naba Kanta Das	47
17	-	Vakalatnama	48
18	-	Acknowledgement of Railway Advocate	49

Filed on: 02-07-2002

Filed thro:


 (K.K. BISWAS) 27/7/2002

Advocate

File No. -
by -
Mr. Kartik Chandra Karmakar
Advocate
2-7-2002

IN THE CENTRAL ADMINISTRATIVE

TRIBUNAL : GUWAHATI BENCH :

AT GUWAHATI

(An application under section 19 of the Administrative Tribunal Act, 1985)

O.A. No. 219of 2002

Sri Kartik Chandra Karmakar,
S/o. Late Jagadish Karmakar, working as ^{ad hoc} Senior clerk under
Controller of Stores (Con.), N. F. Railway, Maligaon, Guwahati –
781 011.

AND

Sri Naba Kumar Das,
S/o. Late Sarbeswar Das, working as ^{ad hoc} Senior clerk under Controller of
Stores (Con.), N. F. Railway, Maligaon, Guwahati – 781 011.

-----Applicants

Vs.

- 1) Union of India - Representing by the General Manager, N.F. Railway, Maligaon, Guwahati- 781 011.
- 2) The General Manager (Construction), N.F. Railway, Maligaon, Guwahati – 781 011.
- 3) The Chief Personnel Officer, N.F.Railway, Maligaon, Guwahati.- 781 011.
- 4) The Chief Engineer-II (Construction), N.F.Railway, Maligaon, Guwahati.-781011.

Contd...2..5) The Controller....

3

- 5) The Controller of Stores (Construction), N.F.Railway, Maligaon, Guwahati.-781 011.
- 6) The Controller of Stores, N.F.Railway, Maligaon, Guwahati.-781 011.
- 7) The Deputy Chief Personnel Officer (Construction), N.F.Railway, Maligaon, Guwahati.-781 011.
- 8) District Controller of Stores, N.F.Railway, New Bongaigaon, P.O: New Bongaigaon, Dt: Bongaigaon, Assam.
- 9) Sri Sisir Das, (SC) Head Clerk working under District Controller of Stores, N.F. Railway, P.O: New Bongaigaon, Dt: Bongaigaon, Assam.
- 10) Sri Subhas Ch. Sarkar, Senior Clerk working under District Controller of Stores, N.F. Railway, P.O: New Bongaigaon, Dt: Bongaigaon, Assam.
- 11) Jay Karan, Senior Clerk working under District Controller of Stores, N.F. Railway, P.O: New Bongaigaon, Dt: Bongaigaon, Assam.
- 12) Smt. Kiranbala Roy, Senior Clerk working under District Controller of Stores, N.F. Railway, P.O: New Bongaigaon, Dt: Bongaigaon, Assam.
- 13) Sri S. B. Banerjee, Senior Clerk working under District Controller of Store, N.F. Railway, P.O: New Bongaigaon, Dt: Bongaigaon, Assam.

Contd...3...14) Sri V.K. Chaudhury.....

Karshik chandra Karmanakar

Mukherjee
2/3/2022
Advocate

- 14) Sri V.K. Chaudhury, Senior Clerk working under District Controller of Stores, N.F. Railway, P.O: New Bongaigaon, Dt: Bongaigaon, Assam.
- 15) ~~Sri~~ Ram Naresh Roy, Senior Clerk working under District Controller of Stoares, N.F. Railway, P.O: New Bongaigaon, Dt: Bongaigaon, Assam.
- 16) ~~Sri~~ Subrata Dey, Senior Clerk working under District Controller of Stores, N.F. Railway, P.O: New Bongaigaon, Dt: Bongaigaon, Assam.
- 17) ~~Sri~~ P.R. Bhowmik, Senior Clerk under District Controller of Stores, N.F. Railway, P.O: New Bongaigaon, Dt: Bongaigaon, Assam.
- 18) ~~Sri~~ Ranendra Ch. Wary, Senior Clerk working under District Controller of Stores, N.F. Railway, P.O: New Bongaigaon, Dt: Bongaigaon, Assam.

----- Opposite Parties

Respondents

DETAILS OF APPLICATION:

1. Particulars of the orders against which the application is made :
- a) The seniority list published and circulated under

Contd...4...the District.....

Kartik Chandra Karmakar

Nabajit
21.7.2002
Advocate

X

the District Controller of Stores, New Bongaigaon's No. ES/26/NBQ dated 26.04.2000 (Annexure A).

- b) Seniority list published by District Controller of Stores, New Bongaigaon under No. ES/26/NBQ dated 12.04.2002 (Annexure B).
- c) Notice of holding suitability test of Junior Clerk (G)/M/Clerk in scale of Rs. 3050-4590 for promotion to the post of senior clerk (G) in scale of Rs. 4500-7000 issued by District Controller of Stores, New Bongaigaon vide No. ES/1/NBQ dated 05.06.2002 (Annexure-C).
- d) Notification No. ES/1/NBQ dated 19.06.2002 fixing the date of suitability test of Junior Clerk (G)/M/Clerk for promotion to the post of senior clerk(G) scheduled to be held on 08.07.2002 issued by the District Controller of Stores, N.F. Railway, P.O: New Bongaigaon, Dt: Bongaigaon, Assam (Annexure-D).

2. Jurisdiction :

The Applicants declare that the subject matter of the application is within the jurisdiction of this Hon'ble Contd....5... Tribunal

Kanchan Karmakar
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Mukundan
21/7/2002
Advocate

Tribunal.

3. Limitation :-

The Applicants submit that the application has been filed with the limitation period prescribed under section 21 of the Administrative Tribunal Act 1985.

4. Facts of the case :-

4.1 That the Applicants are the citizens of India and are therefore entitled to the rights and privileges guaranteed to the citizens of India under the Constitution.

4.2 That the Applicants were offered with the appointment by the General Manager (P) N.F. Railway, Maligaon in class III post on compassionate grounds vide No. 586E/81/1(W)/Class-III/3 pt. VI dated 15.02.1990 and E/227/44/41(Rectt.) pt. VII dated 11.12.1990 and after successful suitability test appointed as trainee office clerk in scale of Rs. 950-1500 was offered by the Chief Personnel Officer, N.F. Railway, Maligaon vide No. E/227/44/41/Pt-VII dated 18.12.1990 and 586-E/81/1(w)/Class-III/3 Pt.VI dated 15-02-1990 and E/227/44/41(Rectt.) pt. VII dated 27.12.1990 and 07-01-1991

Contd....6... photocopies...

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Neeraj
27/12/2002
Tolotalli

(Photocopies of the aforementioned letters are annexed as E, F, G, H, I, J respectively).

4.3. That after getting the appointment the Applicants were directed by the Chief Personnel Officer, N.F. Railway, Maligaon for reporting to the construction organization and were subsequently posted under the Controller of Stores (Construction), N.F. Railway, Maligaon, without fixing any lien for their service, albeit recruited against the permanent vacancy and against the compassionate grounds posts meant for the N.F. Railway's zonal Railway system as a whole, and not against any construction reserve post meant purely for the construction organization. (Photocopies of The General Manager(Cons)/ N.F. Railway/MLG's Office order No. 284/1990 under No.E/227/Con/2pt.VI dated 27-12-1990 and office order no. 15/1991 under No.E/227/Con/2pt.VII dated 21-01-1991 submitted as Annexures K & L respectively).

4.4. That the Chief Personnel Officer, N.F. Railway, Maligaon vide his letter No. E/163/2© dated 09-05-91 advised all concerned that the seniority of the staff directly recruited in Construction Organisation through RRB and staff appointed and posted on compassionate ground would be determined under normal rules regulating seniority of staff, that is, from

Contd...7...the date

Chandana Karanokar
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Meheras
Advocate
2-7-2002

the date of their appointment / after completion of successful training where necessary. Photo copy of the letter dated 09-05-1991 is annexed as Annexure-M.

4.5. That after making strenuous efforts with the concerned authorities General Manager (P), N.F. Railway, Maligaon finally fixed the lien of the Applicants in the open line in the concerned department under District Controller of Stores, New Bongaigaon and advised the District Controller of Stores, New Bongaigaon to take necessary action in the matter.

(Photocopy of General Manager (P), N.F. Railway, Maligaon's letter No. E/255/101/7(s)pt-I (loose) dated 25/28/2000 are annexed as Annexures N & O respectively).

4.6 That it is really astonishing and grief to note that the District Controller of Stores, New Bongaigaon fixed the seniority of the Applicants in the list published and circulated by him under No. ES/26/NBQ dated 26.04.2000 (Annexure-A) fixing at the bottom of the list of 18 Junior Clerks who were appointed/promoted from group D to group C category much later dates of the Applicants. The Applicants were shown only one month three days length of service in their accounts in the said seniority list of Junior Clerks published by the District Controller of Stores, New Bongaigaon.

Contd...8...4.7. That against...

4.7. That against this gross injustice, anomalies and unfair means of the District Controller of Stores, New Bongaigaon, the Applicants made several representations and after that D Cos/NBQ partially corrected the seniority list but not corrected in toto according to the rules of fixation of seniority and thus put the private Respondents mentioned under Sl. No. 9 – 18 over the Applicants who were initially appointed in the Group III post, that is Junior Clerk (G) prior to the appointment/promotion of the above mentioned Private Respondents in Group C categorically shown in the seniority list No. ES/26/NBQ dated 26.04.2000 (Annexure A).

4.8. That the Private Respondents mentioned under Sl. No. 9 – 18, though appointed/promoted to Group C post much later dates than that of the Applicants, nevertheless, enjoying the benefit of promotion in the regular post of Head Clerk in scale of Rs. 5000 - 8000 and Senior Clerk (G) in scale of Rs. 4500 – 7000 by way of proforma fixation, and not through prescribed norms of selection/suitability test required for the promotion of Senior Clerk and seniority-cum-merit for the promotion of Head Clerk.

4.9. That against this miscarriage of justice caused to the Applicants, the Applicants made several representations for

Contd...9...That against...

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Advocate
Ref. No. 227-2022
Advocate

their redressal and prayed for correct fixation of seniority and giving the promotional benefits, but the District Controller of Stores, New Bongaigaon, under which the lien of the Applicants are rested, turned a deaf ear and thus the grievances of the Applicants remained unsettled for all these years.

4.10. That in addition to the series of representations by the Applicants right from the publication of seniority list as on 26-04-2000 (Annexure-A) made to the concerned authorities. (Photocopies of some of which are submitted along with the application under Annexures- P, Q, R, S), the D.O Letter under No.SC/G/218pt.IV dated 01.02.2001 from the level of ~~Controller~~ of Stores (Construction), N.F. Railway, Maligaon to Chief Personnel Officer (Administration), N. F. Railway, Maligaon, and letters issued by General Manager (P), N. F. Railway, Maligaon to District Controller of Stores, New Bongaigaon, under No. E/255/101/7(S) pt.-I dated 16.10.2001 and 28.02.2002 advising the District Controller of Stores, New Bongaigaon for rendering justice and get the seniority of the Applicants fixed correctly as per rules by giving due importance to the length of service rendered by the Applicants for more than 10 years were also issued at different times.

Contd...10..Photocopies

Karmakar
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Neelkanth
Advocate

(Photocopies of D.O. letter and letters are annexed under annexure T, U, & N respectively).

4.11. That the District Controller of Stores, New Bongaigaon, vide his letter No. SS/26/NBQ dated 31.10.2000 assured the Applicants that action was to be taken for correction of provisional seniority list of Junior Clerks (G) as per Instructions received from COS(P) N.F. Railway, Maligaon.

(Photocopy of DCOS/NBQ's letter is enclosed as Annexure-V.)

4.12. That in spite of the categorical and specific instructions by the General Manager (Personnel), N.F. Railway, Maligaon mentioned above for fixation of correct seniority the District Controller of Stores, New Bongaigaon, has not taken the required action for mending the anomalies in regard to assignment of the seniority of the Applicants, rather, issued Notification for holding suitability test of Junior Clerk (G)/M/ Clerk in scale of Rs. 3050 – 4590 for promotion to the post of Senior Clerk (G) in scale of Rs. 4500 – 7000 vide his No. ES/1/NBQ dated 05.06.2002 (Annexure-C) and advised the Applicants along with the other candidates for appearing in the

Contd...11.. said suitability test

Chandrap Karmakar
Kartik

Neelam S.
27.7.2002
Advocate

said suitability test vide District Controller of Stores, New Bongaigaon's letter No. ES/1/NBQ dated 19.06.2002, the written suitability test of which has been fixed on 08.07.2002 at District Controller of Stores, New Bongaigaon office (Annexure-D).

4.13 That immediately after getting the notification of the District Controller of Stores, New Bongaigaon, for holding suitability test mentioned above, the Applicants submitted a representation requested District Controller of Stores, New Bongaigaon to take proper action so as to assign the correct seniority list before holding the proposed written examination of suitability test for promotion to the post of Senior Clerk mentioned above.

(Photocopies of representation are submitted as annexure Q, & R).

4.14 That even after submitting so much representations by the Applicants and directions of the Administrative level mentioned above for correct fixation of seniority list, the District Controller of Stores, New Bongaigaon, has fixed the date for holding the suitability test for promotion to the post of Senior Clerk, mentioned above and by doing so it is said that

Contd...12...there would...

Kanchik chandrap Karmakar

M/s. Advocates
22.7.2002

there would be gross injustice to the Applicants in the event of their being elevated to the proper place according to the length of their service-seniority and enjoy rightful benefit of their due promotion.

4.15 That it is humbly submitted by the Applicants that the staff shown under Sl. No. 1 and 2 of the office order No.E/210/111/64(s)pt.IV(L) dated 28-12-1992 issued by the General Manager (P), N. F. Railway, Maligaon, and the Private Respondents under Sl. No. 9 – 18, have been given the scale of Sr. Clerk and Head Clerk only through the means of their proforma promotion/seniority and not through the prescribed norms of suitability test for the promotion of Sr. Clerk.

4.16 That the benefit of proforma promotion/seniority when given to the Private Respondents No. 9 – 18, who are junior to the Applicants in respect of their length of service in the Group C category of Junior Clerk and the proforma promotion for the persons shown in the aforementioned office order issued by the General Manager(P), Maligaon, are considered all right by the administration, then it fails to understand as to how and under what circumstances this had necessitated by the District Controller of Stores, New

Contd...13...Bongaigaon....

Kartik Chandra Karanakar

Kartik

Mukunda

Advocate

Advocate

Bongaigaon for holding the suitability test of the Applicants along with other candidates which will create a sheer discrimination in the administrative policy for arranging promotion of the employees working under the same administrative ambience of this zonal railway system.

4.17 That the seniority of a Government servant has a civil right to enable him to know his position in matters of confirmation, promotion[”] and other service benefits and the Government is legally bound to publish the correct seniority list for the benefit and well being of its employees. Unless the correct seniority list is prepared and published[“] it would be difficult for a particular incumbent to ascertain whether his seniority has been superseded[”] by his jouniors or not. As in the present case of Applicants who are under quite in the dark for the murky publication of the seniority list of junior Clerk and for which the Applicants are being deprived of their rightful claim of seniority, promotion and other consequential benefits.

4.18 That in case the authorities commit any mistake, may be unknowingly or willfully, in preparing the seniority list and it is not found in accordance with the rules, the mistake must be corrected as soon as it is noticed or represented by the affected persons, according to the Railways own set of rules.

Contd...14....4.19. That for.....

(The above quoted words are relied on from AS Bhattacharjee's "Guide to Departmental promotion, Enquiry, punishment and Appeals")

4.19 That for the erroneous publication of the seniority list the Railway's codal provisions and the Board's categorical directions are very much candid and the violation of which are stringent. Even then it is not known as to why the due seniority and promotion of the Applicants are not given at the proper place of their rightful claim even after lapse of more than a decade's time.

4.20 That the Applicant Sri Naba Kanta Das belongs to the SC quota and got his appointment under the SC quota. Even then the District Controller of Stores, New Bongaigaon has shown him of his publication of seniority list as "UR" instead of putting him to the quota of SC and had he been shown in the right quota of "SC" of his case according to his appointment, he would have been benefited with the promotion of Head Clerk much earlier, why not to speak of the elevation of office Superintendent Grade II.

(Photocopies of the appointment letter as Annexures H, I, J and cast certificate as annexure X are submitted for kind perusal of this Hon'ble Tribunal.

5. Grounds for Relief :

5.1. That the provisional seniority lists (Annexure A & B) do not reflect the correct position of the seniority and length of

Contd...15....service of....

Karmakar
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 Karchik
 Mukherjee
 Advocate

service of the Applicants in considering their appointment letters (submitted under E, F, G, H, I, J) and for which action of the District Controller of Stores, New Bongaigaon, the Applicants are deprived of for getting their correct seniority, promotion and consequential monetary benefits for all these years inspite of their repeated representations and the letters issued by the administrative Heads in respect of personnel matters mentioned above under paras 4.4, 4.5, 4.10, 4.11 & 4.12.

5.2 That the notification for holding the proposed suitability test for the promotion of Sr. Clerk in scale of Rx. 4500- 7000 mentioned above under para 4.12 without correcting the correct seniority position of the Applicants is quite unfair, arbitrary and unilateral decision duly flouting the Railway's own set of rules and railway Board's categorical directions.

5.3 That when the promotion to the Private Respondents under Sl. No. 9 – 18 and the persons mentioned under paras 4.15 and 4.16 to the posts of Head Clerk and Senior Clerks were given simply by making the proforma promotion, then it is quite unfair and would be derogatory and discriminating policy to hold the suitability test of the Applicants along with the others as mentioned in the District Controller of Stores, New

Contd...16...Bongaigaon....

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Karmakar
Chandrap
Karmakar
Advocate
Mukherjee
25/3/2002

Bongaigaon letter No. ES/1/NBQ dated 19.06.2002
(Annexure-D).

5.4. That the holding of the proposed suitability test mentioned above without fixing and assigning the correct position of the seniority of the Applicants and inviting discriminating policy of holding written examination of the proposed suitability test instead of the proforma promotion which the District Controller of Stores, New Bongaigaon and the other units of the N.F. Railway system shown above would be violative of the safeguards of the constitutional provisions in respect of equal protection of laws and Employment Rules guaranteed under Articles 14,16, 39(A) and 309 of the Constitution of India.

5.5. That the holding of the proposed written test of the suitability test by the District Controller of Stores, New Bongaigaon mentioned above without correcting the seniority positions of the Applicants would be the denial of Principles of Natural Justice to the Applicants and thereby invited both "bias" and "malafide".

5.6. Fairness of the Administrative Justice was not observed and the Railways own set of Rules flouted.

Contd...17...6.Details of

Chandrika Konark
Karchik

Advocate
M. K. Bhowmik

6. Details of Remedy Existed: exhausted

The Applicants declare that they have availed all the remedies available to them under relevant service rules mentioned under the above annexures to the best of their capabilities and without getting the proper relief to their grievances they have come to this Hon'ble Tribunal for having Justice.

7. Matters not previously filed or pending with any other Court :-

The Applicants most humbly submit that they did not previously file any application, writ petition or suit regarding the matter in respect of which this application has been made before any court or any other authority or any other Bench of the Tribunal nor any such application, writ petition or suit is pending before any Tribunal or Court in respect of the subject matter of this application.

8. Relief sought :-

- In the circumstances stated above the Applicants humbly pray that the Lordships of this Hon'ble Tribunal may be pleased to set aside and quash the notification for holding the suitability test of Sr. Clerk mentioned under Annexure-D.

Contd...18...b)Applicant...

Karanakar

chandrika

Kartik

M. J. Jaiswal
Advocate

2.7.2002

- b) Issue direction for correct assignment of seniority in the Grade of Junior Clerk(G) and in all subsequent grades would be available to them on the basis of their correct fixation of seniority
- c) Issue direction for consideration of Applicants' suitability ~~for~~ for promotion to the posts of Senior Clerks and Head Clerk by ~~M~~aking proforma promotion as made in the cases of the Private Respondents under Sl. No. 9 – 18 and the persons mentioned in the Annexure-W.
- d) Consequential promotional benefits with back wages from the date of the correct fixation of seniority in the Grade of Junior Clerk and in all subsequent Grades of promotion due as per the proforma promotion to be made to the Applicants like those of the Private Respondents under Sl.Nos. 9 to 18 and two persons mentioned under Annexure-W.
- e) Any other relief(s) as the Hon'ble Tribunal may deem fit and proper.

9. Interim Relief :

The Applicants most humbly pray that the Lordships would be

Contd...19...pleased....

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 Karkar
 Chandra
 Karkar
 Advocate
 [Signature]
 22-2-2002

22

pleased to issue an *interim order for stay of the proposed holding of the suitability test for the promotion of Sr. Clerk as notified by the District Controller of Stores, New Bongaigaon mentioned under Annexure-D till finalisation of this Application filed before this Hon'ble Tribunal.*

Karamakar
Kanchik Chandra

Mehta
Advocate
12/7/2002

10. Particulars of Application Fee :

Indian Postal Order No..... dated amounting to Rs. 50.00 (Fifty only) to be drawn in the Head Post Office, Guwahati is enclosed herewith.

11. Details of Index :-

An Index in duplicate containing the details of the documents ^{relied} to be ~~relied~~ upon is enclosed.

12. List of Annexures :-

A, B, C, D, E, F, G, H, I, J, K, L, M, N, O, P, Q, R, S, T, U, V, W, X, Q/I, R/I

VERIFICATION

I, Sri Kartik Chandra Karmakar, S/o: Late Jagadish Karmakar aged about 32 years, working as ad hoc Senior Clerk under the Controller of Stores (Con), N.F. Railway, Maligaon and being authorized by the other Applicant named Sri Naba Kanta Das, S/o: Late Sarbeswar Das aged about 32 years, working as ad hoc Senior Clerk under the Controller of Stores (Con), N.F. Railway, Maligaon, do hereby solemnly affirm and verify that the contents of paragraphs 4.1 to 4.16 are the facts of the case and true to my knowledge, information and belief and that I have not suppressed any material facts and the paras 4.17 to 4.20 are my humble and respectful submission before this Hon'ble Tribunal.

AND I sign this VERIFICATION on this 2nd day of July, 2002.

Place: Guwahati.

Date: 02/07/2002

Kartik Chandra Karmakar,

SIGNATURE OF THE APPLICANT

To,

The Deputy Registrar,

Central Administrative Tribunal

Guwahati.

Mr. K. S. Das
Advocate
22-7-2002

21

Announce - At 21

N.F. RAILWAY

Depot :- Stores

Category :- Jr.Clerk(G)

Office of the
Distt. Controller of Stores,
New Bongaigaon,
Date :- 26-4-2000

scale of Rs. 3050-4510/- (RP) Provisional seniority list of Jr.Clerk/G M/Clerk in
as on 1-4-2000.

S/NO.	Name.	T/SC/OBC DOB.	DOA.	DOP.	Length of service.	Remarks.
1.	Sri Subhas Ch. Sarkar.	SC 21.7.60	16.11.81	1.4.92	8.0.0	
2.	Jaykaran.	UR 3.12.62	2.7.86	1.4.92	"	
3.	Smt. Kiran bala Roy.	" 19.2.59	27.8.86	1.4.92	"	
4.	Sri S.P. Banerjee.	" 13.12.68	27.4.92	1.4.92	"	
5.	V.K. Chaudhury.	" 2.2.74	27.4.92	7.11.4		
6.	Ram Naresh Roy.	" 8.6.70	21.12.88	6.1.95	7.11.4	
7.	Subrata Dey.	" 28.8.62	11.10.90	6.1.95	5.2.25	
8.	P.R. Bhownick.	" 1.3.66	11.10.90	6.1.95	"	
9.	Ranendra Ch. Wary.	ST 15.11.71	19.5.90	20.9.95	4.6.11	
10.	Jadav Basumatary.	" 1.11.57	6.2.96		4.1.25	
11.	Samir Bikrom Seth.	UR 20.10.70	5.2.97		3.1.26	
12.	Saroj K. Jha.	" 15.1.71	4.3.97		3.0.27	
13.	S.P. Balmiki.	SC 10.12.65	24.10.89	14.5.97	2.10.17	
14.	Baluch. Das.	" 1.9.66	11.10.90	14.5.97	2.10.17	
15.	S. San Sharma.	UR 1.4.67	11.10.90	14.5.97	2.10.17	
16.	Julius Basumatary.	ST 25.2.72	6.10.98	14.5.97	2.10.17	
17.	J.K. Chakroborty.	UR 1.9.75	6.10.98		1.5.25	
18.	Miss Tapashi Bhownick.	" 12.1.77	23.12.98		1.5.25	
19.	Sri K.C. Karmakar.	" 2.10.70	27.12.90		1.3.8	
20.	Naba Kt Das.	" 1.9.70	28.2.2000	27.1.91	0.1.3	Assigned paper lie vide GM/P/
				28.2.2000		E/I/25(S) Ft-I (Loose) dt-25.2.2000
						25

No : BS/PA/Ann n- 21/2000

(M)

DCOS/NBQ.

Copy for information and action to :- (1) DSK/I/G/NBQ
(2) OS/DCOS/Office (3) Secy NFRMU/NBQ, NFRMU/NBQ, AGSC & TREA/NBQ
(4) Staff concerned. (5) GM/P/MIG/COM.

N.B. : Staff concerned may submit their representation if any within
15 days from the date of receipt of this seniority list.

SPO/OM

G.G. 2000

(M)

DCOS/NBQ.

Attested
(M. BISWAS)
(R. K. BISWAS)
Advocate

N.F.RAILWAY.

Dept - Stores.

Category - Jr.Clerk(G)/MC/TK.

Total strength - 19.

Office of the
Distt. Controller of
New Bongaigaon.Provisional seniority list of Jr.clerk(G)/MC/TK
scale Rs. 3050-4590/- under DCOS/NBQ as on 12.4.2002

S/NO.	Name	ST	UR/SC	D.O.B.	D.O.A.	D.O.P.	Length of Service
1.	Sri K.C. Karmaker.	UR	2.10.70	27.12.90	27.12.90	11.3/4	Working under or COSY C/N MLG
2.	" N.K. Das.	"	1.9.70	27.1.91	27.1.91	11.2.4	MLG
3.	" Jadav Basumatary	ST	1.11.67	6.2.96	6.2.96	6.1.25	
4.	" RamNarendra Paswan	SC	22.2.69	4.3.90	4.3.96	6.0.27	Working under Dacos/ADCO
5.	" S.B.Seth.	UR	20.10.70	5.2.97	5.2.97	5.1.26	
6.	" S.K. Jha.	"	15.1.71	4.3.97	4.3.97	5.0.27	
7.	" S.P. Balmiki.	SC	10.12.66	24.10.89	14.5.97	4.10.17	
8.	" Babul ch. Das.	"	1.9.66	11.10.90	14.5.97	4.10.17	
9.	" S.Sen Sharma.	UR	1.4.67	11.10.90	14.5.97	4.10.17	
10.	" Juleous Basumatary	ST	25.2.72	6.10.98	6.10.98	3.5.25	
11.	" J.K.Chakraborty.	UR	1.9.75	6.10.98	6.10.98	3.5.25	
12.	Miss Tapashi Bhowmick.	UR	12.1.77	23.12.98	23.12.98	3.3.02	
13.	Sri A.K. Dutta.	UR	12.11.69	11.10.90	22.11.00	1.4.9	
14.	" Nimi Kalita.	"	18.7.70	11.10.90	22.11.00	1.4.9	
15.	" Ranjit Roy.	SC	22.5.69	1.4.88	22.11.00	1.4.9	
					30.9.93		

No : ES/26/NBQ Dt - 12.4.2002.

DCOS/NBQ 22/5/02

Copy for information and n/action to :-

(1) CDMG/NBQ. (2) Secy.NFRMU/NBQ, NFREU/NBQ, AISC & TREA/NBQ.

(3) GM/P/MIS/Cen. (4) Dacos/APD. (5) staff concerned.

N.B. 1. S/No 182 Assigned paper lien vide GM/P/MLG'S L/NO.E/1/25(S)Pt-1
(Loose)dt - 25.2.2000 Fix up seniority as per GM/P/MLG'S L/NO.E
28.2.2000(S) dt-9.5.91, E/255/101/7(S) Pt-I dt-15.10.2001 and E/255/101/7(S)
Pt-I dt - 28.2.2002.N.B. 2. Staff concerned may submit their representation if any within one
month from the date of receipt of this seniority list.

Attested

R.K. BISWAS
AdvocateDD
DCOS/NBQ 22/5/02

N.W.B.I.Y.

130- EG/1/100

Office of the
Distt. Controller of Stores
New Barrackpore
Dt. 5-6-2002

To

COS/CON/MLG

DA COS/ADPJ

CDMS/NBQ

Sub:- Suitability Test of Jr.Clerk/G.M/Clerk in
Scale Rs.3000-4500/- for Promotion to the post
of Sr.Clerk(G) in Scale Rs.4500-7000/-

.....
It has been decided to hold the suitability test
of Sr.Clerk(G)/M.Clerk in scale Rs.3000-4500/- for promotion to the
post of Sr.Clerk(G) in scale Rs.4500-7000/- in the office of the
DCOS/NBQ. The test will be written on per syllabus appended below.
The duration of the examination will be 3(three) hrs.

Syllabus

Part - A (I) Precis Writing (II) Paragraphing (III) Drafting.

Part - B Written Test in regard to the acquisition of knowledge
of the section in attach to the employee may have work.

Part - C Knowledge of General Rules and procedures in Vague.

The following candidates are eligible to appear
in the said suitability test.

1. Shri K.C.Karmaker (UR) - Working under COS/CON/MLG.
2. M.K.Das (UR) -
3. Suday Banumathy(ST) Working under CDMS/NBQ.
4. Babu Narachan Paswan(SC) Working under DA COS/ADPJ.
5. Ujjwal (UR) Working under CDMS/NBQ.
6. S.K. Jha (UR) -
7. S.P. Balmiki (SC) -

You are requested to advise the Staff concerned
to keep themselves ready for appearing in the above test with short
notice.

.....
DCOS/NBQ.

.....
Attested

K. R. BISWAS 17/6/2002
(K. R. BISWAS)
Advocate

N.F.RLY.

24

Anneswre - D

Office of the
Distt. Controller of stores,
New Bongaigaon.

NO. ES/1/NBQ.

Dt. 19.6.2002.

To
COS/CON/MLG.
DACOS/APDJ.
CDMS/NBQ.

Sub:- Suitability Test of Jr. Clerk/G/M/Clerk
in scale Rs. 3050-4590/- for promotion to the
post Sr. Clerk(G) in scale Rs. 4500-7000/-.

....

Ref:- This office letter No. ES/1/NBQ dt. 5.6.2002.

....

In reference to above, the date of written
suitability Test for promotion to the post of Sr. Clerk(G) in
scale Rs. 4500-7000/- has been fixed on 08.7.2002(monday) at
14.00 hrs. to be held at DCOS Office/NBQ.

Please direct the staff concerned mentioned below
to appear in the above test. If any candidate is on leave/
Sick list should be informed at his leave address. No absentee
Test will be held.

Name of Candidates.

- 1) Sri K.C. Karmakar(UR) Working under COS/CON/MLG.
- 2) * N.R. Das (UR). -do-
- 3) * Jadav Basumatary(ST) - Working under CDMS/NBQ.
- 4) * Ram Naresh Paswas(SC) Working under DACOS/APDJ.
- 5) * S.B. Seth(UR). Working in DCOS office/NBQ.
- 6) * S.K. Jha(UR) - Working under CDMS/NBQ.
- 7) * S.P. Balmiki(SC). -do-

Attested

K. BISWAS
Advocate

Attested

(K. K. BISWAS)
Advocate

DCOS/NBQ.

for 1712

N.F.RAILWAY,OFFICE OF THE
GENERAL MANAGER (P).

No. 5862/81/1(W)/Class III/3 Pt. VI

Maligaon, dated 15-2-90

T3

Sir Karmick Ch. Karmaker (B)S/o Late Jagadish KarmakerEx Fitter / ASTE/MLW.

Ex No - 192A. East Assam

Gauhati - II

SF. number (Assam)

Sub:- Suitability test, in connection with
appointment in Class III post on
compassionate grounds.

You are hereby directed to attend this office at 9-30 hrs. on 17-3-90 for verification of particulars and also for appearing in the suitability test (written) on 17-3-90 at 9-30 hrs. followed by viva-voce on 19-3-90 at 14-30 hrs. in connection with your appointment to a Class III post on compassionate grounds. You should bring the following documents alongwith you positively.

1. Original certificate in support of your educational qualification, age and other testimonials.

2. Service and family particulars of the ex. employee in prescribed proforma (enclosed) duly certified by the Controlling Officer of ex. employee with his office seal.

3. In the cases of the dependents of the ex. railway employees who were declared medically incapacitated for further service - original medical certificate and a certificate has been issued by the Rly. medical authority certifying that the ex. employee concerned has not been medically unfit for all post in terms of para 512(II) of Rly. medical manual.

4. The ex. employee's son/daughter who applied himself for appointment on compassionate grounds should also bring an application from his surviving father/mother requesting employment on compassionate grounds in his/her favour.

5. Two character certificates from two Gazetted Officers.

6. A declaration indicating that ex. employee concerned died/medically incapacitated while in service and no other member of his family was appointed on the Railway on compassionate grounds after the death/medically incapacitation of the ex. employee, as per proforma enclosed.

DA/Two.

Attested

for General Manager (P).

(R. K. BISWAS)

Advocate

17/3/90

1072

NORTHEAST FRONTIER RAILWAY:

Office of the
Chief Personnel Officer
(Recruitment Section).
Maligaon: Guwahati-11

RC:E/227/44/41 (Rectt.) Pr. 41

Dated, the 11-12-90

TO: Shri/Smt./Ma.

Kartikeya Karimahan

8/0- Lat - Jagodish Karimahan

M - Filter, ASTE 1 PWD, GITY-11

Sub:- Temporary Appointment as Tr. Office Clerk on
the candidate's pay Rs. 950/- per month in scale Rs. 950-1500/-
(RP) plus usual Dearness Allowance an admissible
appointment.

Compromised Union DATE OF SELECTION BY RAILWAY RECRUITMENT
Board Guwahati

P.W.D.)

MERIT FIGURE

.....

I am prepared to offer you a post in grade of and rate of pay specific plus usual dearness allowance subject to your passing the prescribed Medical Examination by an authorised Medical Officer of pay of the Indian Railways and on production and satisfactory proof in support of your age such an Matriculation or its equivalent certificate. In case of non-availability of Matriculation or its equivalent certificate from the University Board the following certificate (in original) may be accepted provisionally.

- (a) Matriculation Mar Sheet (b) Matriculation Admit Card
- (b) School Leaving certificate from the Headmaster/ Headmistress.

2. You will have to undergo training for a period of three/four months during which time you will be given the chance to pass the examination. If you fail in the examination within the stipulated period, you will be discharged. During training period you will receive a stipend of Rs. 950/- per month plus usual dearness allowance applicable from time to time.

3. On satisfactory completion of training ~~pass~~ and passing the prescribed examination test you will be eligible for appointment as Temporary Clerk on minimum of the scale Rs. 950-1500/- (RP)

(Contd..... 2/-)

DS25590/-

Attested

M. BISWAS
(M. B. BISWAS)
Advocate

; 2 ;

plus usual allowance applicable from time to time of appointment can be given. Appointment will be temporary in the first instance under terms and conditions applicable to Class-III temporary Railway Servants but you may look forward for confirmation in accordance with your seniority on fulfilment of the conditions as per rules.

4. (i) On completion of your training if you get yourself selected for appointment against working post you will have to serve the Railway administration for minimum of five years if required by the Administration of your training of studies or conduct on discontinuing your studies or being discharge from the course or on refused to continue or any reason not beyond your control or if you do not continue in service an aforesaid you will be liable to pay and refund forthwith to the Government on demand with demur in cash all monies expended on you or on your account in respect of your training course as stated above together with interest on the said monies calculated at the rate in force for Govt. loans.

(ii) Before you start your training you will be required to produce an indemnity Bond binding yourself and one surety jointly and severally to refund in the event of your failing to satisfy the conditions stipulated above the post of training and all money paid to you in the manner detailed above together with interest on the said monies calculated at the rate in force for Govt. loans.

5. It must be clearly understood that the appointment is terminable on 14 days notice on either side except that no such notice is required if the termination of service is due to the expiry of the sanction to the post you held or on return to duty of the absentee in whose place you may be engaged in which case your service will be automatically terminated from the date of expiry of the sanction or from the date of the former resumes his duty as the case may be. Also no such notice will be required if the termination of service is due to your mental or physical incapacity or to your removal or dismissal as a disciplinary measure after compliance with the provision of clause 11 Article 311 of the Constitution of India.

6. You will not be eligible for any pension or benefit under the state Railway Provident Fund or Gratitude Rules or ~~any~~ absentee allowance beyond those admissible to temporary employee under the rules in force from time to time temporary service.

7. You will be responsible for the charge and care of Govt. money, goods and stores and all other properties that may be entrusted to you and all other properties that may be entrusted to you.

8. In all matters not specifically provided for herein or in the Recruitment Rules. You will be governed by the provisions of the Indian Railway Codes and other extant orders as amended issued from time to time.

Amritsar 1961
M. J. B. S.
3/-

9. Your will be required to take an oath of allegiance or made an affirmation the form indicated below:-

" I Shri/Smt. Kavita Chandrase Kumar

DO SWEAR/Solemnly affirm that I will be faithful and bear allegiance to India and to the Constitution of India as by law established and that I will carryout the duties of my office lawally, honestly and with impartiality."

- SO HELP ME GOD. ♡

10. Your will confirm to all rules and regulations applicable, to your appointment. You must be prepared to accept the offer of appointment at any stations on the Northeast Frontier Railway System. Although you are initially appointed for a particular District/Divn. You are liable to be transferred to any station on this Railway in the exigencies of service and should indicate in your acceptance that you will abide by the condition.

L26-12-90

11. If you intend to take up appointment on these conditions, please report personally to the undersigned on or before but not earlier than failing which, this offer will lapse and will not be renewed. Your pay will commence from the date you join duty at the office where you will be posted after have been certified medically fit.

12. Railway accommodation will be provided only if available and no guarantee can be given.

13. A free 2nd Class pass is enclosed to cover your journey. No. travelling allowance will, however be granted for joining the post.

14. Your appointment is also subject to production of Scheduled Caste/Scheduled Tribe certificate from the authority as advised in the enclosed specimen from (this condition applied only to the Scheduled Caste/Scheduled Tribes candidates.)

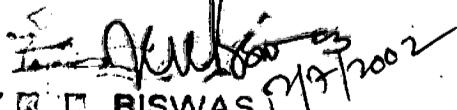
15. You shall be liable for Military service in the Railway Engg. Units of the Territorial Army for period of seven years in the Territorial Army Reserve for such period as may be laid down in this behalf from time to time.

16. Your seniority to the post of clerk in scale Rs. 950-1500/- (RP) will be determined on the basis of the merit order assigned by the Railway Recruitment Board.

17. Please submit one copy of your recent passport size photograph while you are reporting for duty to this office.

contd... 4/-

Attested


(R. K. BISWAS) 27/2/2002

Advocate

: 4 :

18. While reporting to this office you are requested to submit one prescribed Railway Service Commission application form duly filled in all respects which can be had from all important Ply. Stations on payment of 2/- for unreserved candidates along with attested copies of certificate in support of your age and qualifications.

19. You will have to produce a certificate in support of your good conduct and character from a State Government Officer not below the rank of Additional Dy. Commissioner, PSP or from an MP/MLA.

20. You will have to submit proper 'Release Order' from your present employer, if you are in service.

21. While reporting to this office, you will have to deposit Rs. 12/- (Rupees twelve) only as pre-recruitment Medical Examination Fee.

Encl: One 2nd Class Pass No. _____

I accept the offer on the terms detailed above and declare that I shall abide by the condition stipulated in para 10 above.

Signature of the candidates

Shri Kastur Ch. Kasturkar.

for CHIEF PERSONNEL OFFICER, PERNITMENT. *(Signature)*

Copy forwarded for information and necessary action to the:-

_____. This has reference to his endorsement No. _____ dated _____

he will please spare the staff in time so as to enable him/her to join the new post within the date stipulated in para 11 above.

for CHIEF PERSONNEL OFFICER
NORTHEAST FRONTIER RAILWAY: MALICAO.

DS25590/

*Attested
(R. K. BISWAS)
R. K. BISWAS
Advocate
27/2/20*

NORTHEAST FRONTIER RAILWAY.

Annexure - G

No. E/227/44/41 (Recd.) Pt. VI

Office of the
Chief Personnel Officer,
(Recruitment Section),
Majigaon: Guwahati-11.
Dated, 18-12-90.

To
Siri/Ent. M.L.

Kewllick Ch. Kan. Makar
(now at office).

Sub: Temporary appointment as Clerk/Personnel/
General/Gr. II Accounts on Rs. 950/- per month
in scale Rs. 950-1500/- (RPS) plus usual
allowances as admissible from time to time.

On being found medically fit in category C/2 you are
hereby directed to report to the G.M.C.N. N. F. Railway M.L.G.
as specified above, by _____ for your temporary appointment as clerk

You will be required to produce an Indemnity Bond on
jointly and severally to binding yourself and on surety
the conditions mentioned therein, the cost of training and all expenses
(Recd.) Pt. VI dated 11-12-90.

You will be appointed to a working post for atleast a
month to acquire the background of the Railway working before being sent
for training.

You will be required to undergo a training for a
period of two/three months. The period of training after requirement in
the working post will be treated as on duty and same will count towards
increment and you will be eligible for the compensatory allowances, if any.

The other terms and conditions of your service will
be the same as stated in the office letter No. E/227/44/41 (Recd.) Pt. VI
dated 11-12-90.

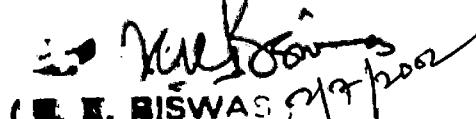
DA:-2 set second class pass No. _____

for CHIEF PERSONNEL OFFICER, M.L.G.

Copy forwarded for information and necessary action to G.M.C.N./M.L.G. The
candidates prescribed RRB Form along with the enclosures and medical fit
certificate certificate is enclosed. for record. He will please ensure that
all terms and conditions as specified above and in the offer of appoint-
ment letter (enclosed) are complied with. The date of which the candidate
is appointed should be intimated to this office. The candidate should be
asked to execute an Indemnity Bond on a non-judicial stamp paper in terms
of Rly. Board's letter No. E(NG)61 AGI/2 dt. 16-8-65 circulated under
CFC/MLG's No. Recd/31E/227/144-0 JV(C) dt. 13-7-05. The value of non-judi-
cial stamp paper should be worth Rs. 16.50.

for CHIEF PERSONNEL OFFICER, M.L.G.

Attested


K. BISWAS, M.A.,
Advocate

AB/12-5.

Agnewe - H.

28

2

N. E. RAILWAY.

OFFICE OF THE
GENERAL MANAGER (P).

No. 586E/81/1(W)/Class III/3, Pt. VI

Maligaon, dated 15-2-90

T3

Sri Nalin Kanta Das (Ex) 12.

Secretary, Subeswar Das Ex.

Repacked by Cos/1/PWD

Post Office - Dharapur

(Jorongam)

Sub:- Suitability test in connection with
appointment in Class III post on
compassionate grounds.

You are hereby directed to attend this office at 9-30 hrs.
on 17-3-90 for verification of particulars and also for appearing in
the suitability test (written) on 17-3-90 at 9-30 hrs. followed
by viva-voce on 19-3-90 at 11-00 hrs. in connection with
your appointment to a Class III post on compassionate grounds. You should
bring the following documents alongwith you positively.

1. Original certificate in support of your educational qualification, are and other testimonials.
2. Service and family particulars of the ex. employee in prescribed proforma (enclosed) duly certified by the Controlling Officer of ex. employee with his office seal.
3. In the cases of the dependents of the ex. railway employees who were declared medically incapacitated for further service - original medical certificate and a certificate has been issued by the Rly. medical authority certifying that the ex. employee concerned has not been medically unfit for all post in terms of para 512(II) of Rly. medical manual.
4. The ex. employee's son/daughter who applied himself for appointment on compassionate grounds should also bring an application from his surviving father/mother requesting employment on compassionate grounds in his/her favour.
5. Two character certificates from two Gazetted Officers.
6. A declaration indicating that ex. employee concerned died/medically incapacitated while in service and no other mother of his family was appointed on the Railway on compassionate grounds after the death/medically incapacitation of the ex. employee, as per proforma enclosed.

DA/Two.

Accepted

J. K. Singh
for General Manager (P).

K. K. BISWAS
15/2/90
Addressee

1072

NORTHEAST FRONTIER RAILWAY:

Office of the
Chief Personnel Officer
(Recruitment Section).
Malihaun: Guwahati-11.

NO: E/227/44/41 (Rectt.) Pr. VI

Dated, the 25.12.90

TO: Shri/Smt./Ma.

Nabin Kumar Das

8/1. Rati Sonowal Das

Wk - Replied/ on/off No:

Re: Dhanapur

Sub:- Temporary Appointment as Tr. Office Clerk on pay Rs. 950/- per month in scale Rs. 950-1500/- (RP) plus usual Dearness Allowance as admissible from time to time.

DATE OF SELECTION BY RAILWAY RECRUITMENT BOARD/GUWAHATI.

MERIT FIGURE

.....

I am prepared to offer you a post in grade of and rate of pay specific plus usual dearness allowance subject to your passing the prescribed Medical Examination by an authorised Medical Officer of pay of the Indian Railways and on production and satisfactory proof in support of your age such an Matriculation or its equivalent certificate. In case of non-availability of Matriculation or its equivalent certificate from the University Board the following certificate (in original) may be accepted provisionally.

(a) Matriculation Mar Sheet (b) Matriculation Admit Card

(b) School Leaving certificate from the Headmaster/ Headmistress.

2. You will have to undergo training for a period of three/four months during which time you will be given the chance to pass the examination. If you fail in the examination within the stipulated period, you will be discharged. During training period you will receive a stipend of Rs. 950/- per month plus usual dearness allowance applicable from time to time.

3. On satisfactory completion of training ~~pass~~ and passing the prescribed examination test you will be eligible for appointment as Temporary Clerk on minimum of the scale Rs. 950-1500/- (RP)

(Contd..... 2/-)

Arrears

DS25590/-

(B. BISWAS 2/1/1002
Advocate)

plus usual allowance applicable from time to time of appointment can be given. Appointment will be temporary in the first instance under terms and conditions applicable to Class-III temporary Railway Servants but you may look forward for confirmation in accordance with your seniority on fulfilment of the conditions as per rules.

4. (1) On completion of your training if you get yourself selected for appointment against working post you will have to serve the Railway administration for minimum of five years if required by the Administration of your training of studies or conduct on discontinuing your studies or being discharge from the course or on refused to continue or any reason not beyond your control or if you do not continue in service an aforesaid you will be liable to pay and refund forthwith to the Government on demand with demur in cash all monies expended on you or on your account in respect of your training course as stated above together with interest on the said monies calculated at the rate in force for Govt. loans.

(iii) Before you start your training you will be required to produce an indemnity Bond binding yourself and one surety jointly and severally to refund in the event of your failing to satisfy the conditions stipulated above the post of training and all money paid to you in the manner detailed above together with interest on the said monies calculated at the rate in force for Govt. loans.

5. It must be clearly understood that the appointment is terminable on 14 days notice on either side except that no such notice is required if the termination of service is due to the expiry of the sanction to the post you held or on return to duty of the absentee in whose place you may be engaged in which case your service will be automatically terminated from the date of expiry of the sanction or from the date of the former resumes his duty as the case may be. Also no such notice will be required. If the termination of service is due to your mental or physical incapacity or to your removal or dismissal as a disciplinary measure after compliance with the provision of clause 11 Article 311 of the Constitution of India.

6. You will not be eligible for any pension or benefit under the state Railway Provident Fund or Gratuity Rules or to any absentee allowance beyond these admissible to temporary employee under the rules in force from time to time temporary service.

7. You will be responsible for the charge and care of Govt. money, goods and stores and all other properties that may be entrusted to you and all other properties that may be entrusted to you.

8. In all matters not specifically provided for herein or in the Recruitment Rules, You will be governed by the provisions of the Indian Railway Codes and other extant orders as amended issued from time to time.

contd.... 3/-

Attest
D. S. D. BISWAS
(R. P. 100/2000)
27/10/2000

2000

9. Your will be required to take an oath of allegiance or made an affirmation the form indicated below:-

" I Shri/Smt.

DO SWEAR/Solemnly affirm that I will be faithful and bear allegiance to India and to the Constitution of India as by law established and that I will carryout the duties of my office layally, honestly and with impartiality."

- SO HELP ME GOD #

10. Your will confirm to all rules and regulations applicable, to your appointment. You must be prepared to accept the offer of appointment at any stations on the Northeast Frontier Railway System. Although you are initially appointed for a particular District/Divn. You are liable to be transferred to any station on this Railway in the exigencies of service and should indicate in your acceptance that you will abide by the condition.

11. If you intend to take up a position on these conditions, please report personally to the undersigned on or before but not earlier than failing which, this offer will lapse and will not be renewed. You pay will commence from the date you join duty at the office where you will be posted after have been certified medically fit.

12. Railway accommodation will be provided only if available and no guarantee can be given.

13. A free 2nd Class pass is enclosed to cover your journey. No. travelling allowance will, however be granted for joining the post.

14. Your appointment is also subject to production of Scheduled Caste/Scheduled Tribe certificate from the authority as advised in the enclosed specimen from (this condition applied only to the Scheduled Caste/Scheduled Tribes candidates.)

15. You shall be liable for Military service in the Railway Engg. Units of the Territorial Army for period of seven years in the Territorial Army Reserve for such period as may be laid down in this behalf from time to time.

16. Your seniority to the post of clerk in scale Rs. 950-1500/- (RP) will be determined on the basis of the merit order assigned by the Railway Recruitment Board.

17. Please submit one copy of your recent passport size photograph while you are reporting for duty to this office.

contd... 4/-

Attested

(R. K. BISWAS)
Advocate

18. While reporting to this office you are requested to submit one prescribed Railway Service Commission application form duly filled in all respects which can be had from all important Rly. Stations on payment of 2/- for unreserved candidates along with attested copies of certificate in support of your age and qualifications.

19. You will have to produce a certificate in support of your good conduct and character from a State Government Officer not below the rank of Additional Dy. Commissioner, DSP or from an MP/MLA.

20. You will have to submit proper 'Release Order' from your present employer, if you are in service.

21. While reporting to this office, you will have to deposit Rs. 12/- (Rupees twelve) only as pre-recruitment Medical Examination Fee.

Encl: One 2nd Class Pass No. _____

I accept the offer on the terms detailed above and declare that I shall abide by the condition stipulated in para 10 above.

Signature of the candidates

for CHIEF PERSONNEL OFFICER: RECRUITMENT:

Copy forwarded for information and necessary action to the: _____ This has reference to his endorsement No. _____ dated _____ he will please spare the staff in time so as to enable him/her to join the new post within the date stipulated in para 11 above.

for CHIEF PERSONNEL OFFICER
NORTHEAST FRONTIER RAILWAY: MATHON.

DS25590/

Amritpur
R. BISWAS
Advocate

NORTHEAST FRONTIER RAILWAY.

No. E/227/44/41 (Rectt.) Pt. VII

Office of the
Chief Personnel Officer,
(Recruitment Section),
Maligaon: Guwahati-11.
Dated, 7-1-60.

To

Sir/Smt./M/s. Naya Kanta Das
(now at office).

Sub: Temporary appointment as Clerk/Personnel/
General/Gr. II Accounts on Rs. 950/- per month
in scale Rs. 950-1500/- (RPS) plus usual
allowances as admissible from time to time.

On being found medically fit in category C/2 you are
hereby directed to report to the Gm/Com N. F. Railway mlg,
as specified above, for your temporary appointment as clerk.

You will be required to produce an Indemnity Bond on
a non-judicial stamp paper with Rs. 16.50 binding yourself and on surety
jointly and severally to refund in the even of your failing to satisfy
the conditions mentioned therein, the cost of training and all monies
paid to you in the manner mentioned in this office letter No. E/227/44/41
(Rectt.) Pt. VII dated 27-12-90.

You will be appointed to a working post for atleast a
month to acquire the background of the Railway working before being sent
for training.

You will be required to undergo a training for a
period of two/three months. The period of training after requirement in
the working post will be treated as on duty and same will count towards
increment and you will be eligible for the compensatory allowances, if any.

The other terms and conditions of your service will
be the same as stated in this office letter No. E/227/44/41 (Rectt.) Pt. VII
dated 27-12-90.

DA: 1/2 set second class pass No.
Please acknowledge receipt.

for CHIEF PERSONNEL OFFICER, MLG.

Copy forwarded for information and necessary action to Gm/Com/mlg. The
candidates prescribed RRB Form along with the enclosure and medical fit,
certificate certificate is enclosed for record. He will please ensure that
all terms and conditions as specified above and in the offer of appointment
letter (enclosed) are complied with. The date of which the candidate is
appointed should be intimated to this office. The candidate should be
asked to execute an Indemnity Bond on a non-judicial stamp paper in terms
of Rly. Board's letter No. E(NG)61 AGI/2 dt. 16-8-65 circulated under
CPO/MLG's No. Rectt/31E/227/144-0 IV(C) dt. 13-9-65. The value of non-judicial
stamp paper should be worth Rs. 16.50.

for CHIEF PERSONNEL OFFICER, MLG.

10/10-6.

Mr. S. N. Das
(R. R. BISWAS) 27/10/62

NORTHEAST FRONTIER RAILWAY.

OFFICE OF THE
GENERAL MANAGER (CON)
GUWAHATI-11

OFFICE ORDER NO. 227/CON/2 Pt. VII/1990.

In terms of CFO/Recrt/MLG's letter No. E/227/CON/2 Pt. VII dated 1/12/90 Sri/Smt ~~Arati Devi~~ son of/ daughter of Shri/Late ~~Jagadish Chandra~~ a new recruit on compassionate ground under HM's Special Power/Ex. serviceman quota who has reported to this office on 1/12/90 is hereby appointed as Trainee Junior Clerk/G on Rs.950/- per month plus usual dearness and other allowances as admissible from time to time and posted under ~~33/12/90~~

He/She will undergo training for a period of three months (1st month being in the working post to acquire the background of the Railway) during which time he/she will be given the chance to pass the examination.

On satisfactory completion of training and passing the prescribed test, he/she will be appointed as temporary clerk(W) in scale Rs.250-1500/- (EP) plus usual allowance admissible from time to time.

The other terms and conditions of his/her service will be the same as laid down in CFO/Recrt/MLG's letter No. E/227/CON/2 Pt. VII dated 1/12/90 and even number dated 1/12/90


SIGNATURE OF THE APPOINTING
AUTHORITY.

General Manager Office/Box
G.O. Railway/Malligaon, Gauhati.

No. E/227/CON/2 Pt. VII.

Dated 27/12/1990

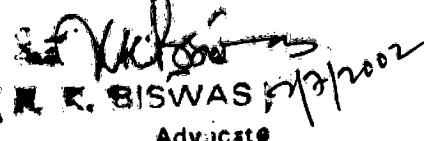
Copy for information and necessary action to:-

1. CFO/Recrt/Malligaon with reference to his No. ~~227/CON/2 Pt. VII~~ dated ~~1/12/90~~.
2. FA&CAO/CON/MLG.
3. COS/CON/MLG.
4. DY.CSTE/CON/MLG.
5. DSTE/CON/F/MLG.
6. OS/G/CON/MLG.
7. OS/BILL/CON/MLG.
8. Staff concerned at office.
9. S/copy for P/case.


for GENERAL MANAGER (CON)/MLG. 27/12/90

~~Attested~~

...


R.K. BISWAS 27/12/2002
Advocate.

32

Amrapur-L

NORTHEAST FRONTIER RAILWAY.

OFFICE OF THE
GENERAL MANAGER (CON)
GUWAHATI-11

OFFICE ORDER NO. 15 /1990.

In terms of GPO/Rectt/MLG's letter No. E/227/44/41 (Rectt) Pt vi dated 7-1-91 Sri/Smt Nalini Kartha Das son of/ daughter of Shri/Late Jagannath Das a now recruit on compassionate ground under EM's Special Power/Ex-serviceeman quota who has reported to this office on 7-1-91 is hereby appointed as Trainee Junior Clerk/G on Rs.950/- per month plus usual dearness and other allowances as admissible from time to time and posted under Loc/Can/MLG.

He/She will undergo training for a period of three months (1st month being in the working post to acquire the background of the Railway) during which time he/she will be given the chance to pass the examination.

On satisfactory completion of training and passing the prescribed test, he/she will be appointed as temporary clerk(W) in scale. Rs.950-1500/- (RP) plus usual allowance admissible from time to time.

The other terms and conditions of his/her service will be the same as laid down in GPO/Rectt/MLG's letter No. E/227/44/41 (Rectt) Pt vi dated 27-12-90 and even number dated 7-1-91

Signature of the Appointing Authority
S. S. Borthakur, General Manager
N.E. Railway/Maligaon, Gauhati

21.1.91

No. E/227/CON/2 Pt. VII

Dated 12/12/1990

Copy for information and necessary action to:-

1. GPO/Rectt/Maligaon with reference to his No. referred above dated _____.
2. FA&CAO/CON/MLG.
3. COS/CON/MLG.
4. DY.CSTE/CON/MLG.
5. DSTE/CON/F/MLG
6. OS/G/CON/MLG.
7. OS/BILL/CON/MLG.
8. Staff concerned at office.
9. S/copy for P/case.

Attested
M. S. Borthakur
12/12/2002
(K. B. Borthakur)
Advocate

for GENERAL MANAGER (CON)/MLG. 18/1/91

33

Annexure - A

N. F. RAILWAY.

Office of the
CHIEF PERSONNEL OFFICER
Gauhati-11.

No 1-6/163/2(C)

Dated 9 - 5-1991.

To
CMO & MLE, FA & MO,
CE, SITE, COS, CO, CSE,
COS, CO.

All Mers MOs & APs.

Sub : Fixation of Lien of Construction staff under CM/CON/M.G.

The policy of fixation of Lien of staff directly recruited in Construction Organisation through RRB is also staff posted on compassionate ground was spelt out in this office circular letter No. F/163/2(C) dt. 22.5.85. - SN/97 (Revised).

It was indicated, Lien should be given to the staff, working in a particular category of the department in the Construction Organisation in the same category of the concerned department in the open line. That is, staff working in Civil Engg. department in the Construction organisation should be given Lien in the Civil Engg. department in the open line, and those working in S&T Department in the Construction should have Lien in the S & T Department in the open line and so on.

The seniority of the staff would be determined under normal rules regulating seniority of staff.

It may be confirmed that the above procedure is being followed in giving Lien to the staff posted in the construction Organisation having been recruited by RRB/Compassionate ground.

Senior Personnel Officer/M.R.
for CHIEF PERSONNEL OFFICER/MALIGAON.

OS/ER
2/5/91

Mr. BISWAS
Advocate

K. Palitary

Office of the
General Manager (P)
Ministry of Communications

Date 25-6-2000

No. 1/3 (S) 2000/2000

To : General Manager
Ministry of CommunicationsRe : Placing of paper boys in the General
Staff of GOM/Communications & 2000 in
the open list of GOM Department.

The following 20 boys (1) and 30 Clark (2) who are working
in Construction Organization under GOM/2000/200 have been awarded their
paper boys in the Openings in the States Department under 2000/200 &
2000/202 respectively. As per percentage distribution of Construction
service post distributed in division wise in order of seniority for the
purposes of their further advancement in future and to be placed in the
seniority list wise.

Their service particulars are furnished as under indicating
their paper boys firms under 2000/200 & 2000/202.

Sl.	Name and Designation	Date of Birth	Date of Appoint.	Paper boy Listed	Remarks
1.	Shri. B. N. Pillai 20 Clark (1)	23-3-51	29-4-91	2000/202	Directly recruited against 10 quota
2.	• P. Bhagat 20 Clark (1)	27-11-69	22-12-90	-	Appointed on GOM/200 vacant ground under GOM's Special Power.
3.	• K. G. Narayanan, Jr. Clark (1)	2-10-73	27-12-90	2000/202	-
4.	• P. Bhagat, Jr. Clark (1)	1-9-70	27-1-91	-	-

Necessary action may be taken accordingly under instruction to this
office and GOM/2000/202.

This issued with the approval of the Competent Authority.

for GENERAL MANAGER (P)

Copy to :-
(1) cx(r)/GOM/200. This is in reference to GOM/2000/202's letter
No. 20/1/20 (R-12) dated 29-7-92.

(2) Staff concerned.

Accepted
S. V. Wilson
(R. K. E. 17/7/2002)

for GENERAL MANAGER (P)

00.2/2.

35

Annexe- C

44

Ex. E. RAILWAY

Office of the
General Manager (P)
Maligaon, Guwahati-11.

No. E/255/101/7(S)Pt-I.

Dated: 28-02-2002.

To :
DCOS/RSQ

Sub:- Recasting of seniority of K. C.
Karmakar & N. K. Das, Jr.Clerk/G
under COS/CON/MLG.

Ref:- Your letter No. ES/26/RSQ dated:
28-12-2001.

In reference to the above, this is to inform that the matter regarding casting of seniority of the above named Construction staff, has been duly examined by the competent authority.

It is intimated that the fixing up of lien of staff of Construction Organisation is done as per extent instruction and also as per the administrative convenience. It is also mentioned here that the lien of the Construction Organisation staff has been fixed in various other Units also with the benefit of seniority from the date of their appointment.

Therefore, the aforesaid representation is disposed of. The lien of the above named two staff of Construction Organisation may be finally fixed in the Unit of DCOS/RSQ as per the directive issued under this office' letter No. E/163/2(C) dated: 09/05/1991 and No. E/255/101/7(S)Pt.I dated: 15/10/2001.

Attested
By
K. K. BISWAS (Signature)
Advocate
(R. N. MISHRA)
Asstt. Personnel Officer/ P&S
for General Manager (P).

36

Annexure-P

R. F. Railway.

Office of the
Controller of Stores/Com
Maligaon

No. 80/0/218/Pt.IV

Dt. 12.1.2001.

To

Controller of Stores(p),
R. F. Rly/Maligaon.

Sub:- Fixation of seniority of Jr. Clerk(G)
of NBQ unit.

18/1/91

2(two) appeal submitted by Shri Kartik
Ch.Karmakar & Shri Naba Kt.Das both are working
under COS/CON/Maligaon since 27.12.90. Their appeal
are sent herewith duly forwarded by Dy. COS/CON/Maligaon
for favour of the necessary action at your end please.

DA: As above.

for COS/CON/Maligaon

Attested
S. K. BISWAL
CE. K. BISWAL
Advocate

12/1/2001
G. J. C.

To, The Controller of Stores(P)
I.F.Railway, Maligaon.
Guwahati-781011.

(Through proper channel)

Sub: Irregularities in fixation of seniority of Jr.Clerk(G).

Ref: DCOS, N.F. Railway, L&Q's Seniority List
published vide letter No.ES/26/L&Q dt.
26-4-2000 & dt. 31-10-2000.

Respected Sir,

I the following signatory working under COS/COL/R.F.Railway, Maligaon, Guwahati-11, beg to approach your goodself to the facts appended below for favour of your kind and legal justification please.

That Sir, I was appointed as Jr.Clerk(G) on comp.ground under G.M.'s special power vide CPO/ILG's letter No.E/227/44/41(Recd)Pt.VII dt.18-12-90 and accordingly reported to COS/COI/I.F.Offly/ILG on 27-12-1990 vide M/COI/ILG's Office order No. 284/1990 dt.27-12-90.(copies enclosed).

But I am sorry to inform you that as per DCOS/I.F.Rly/RBQ's seniority list under reference Sl.I.O. 4,5,10,11,12,16, 17 & 18 are junior to me in appointment. My seniority position has been shown against Sl.I.O.19 whereas their names have been shown as senior to me.

Though they are junior to me, in this connection I have received a letter dt.31-10-2000 under reference against my appeal dt. 16-5-2000(copy enclosed) which was submitted to DCOS/IBQ for correction of seniority list please.

But it is not understood that the letter issued by DCOS/MLG, my seniority has been followed as per instruction of COS(P)/MLG's letter no.E/1/25(S)/Pt.I dt.16-5-90, (copy enclosed).

Since, I have been appointed by GH/P/MLG and have been working under COS/COk/MLG, since 27-12-90 as directed, my lien was fixed with DCOS/MBQ. I should get my seniority from the date of my appointment on 27-12-90 and the length of service should be recasted accordingly.

However, it is seen from the provisional list of Jr.Clerk published by various stores unit for those staff who had appointed directly/ comp. found in CGS/COI/MLG's office and their seniority have been shown as per date of appointment in that list. (copies enclosed for ready reference please). And the same staff miss Dipti shukla is comp. found as Jr.Clerk(G) in COI/COI/MLG, her lieu was fixed under SR.BEL/ MLG, seniority has been shown as per appointment in the seniority list (copy enclosed).

I therefore, request your honour kindly to make justic
and review my seniority position for which act of your kind-
ness I shall ever remain grateful to you.

Thinking, you.

Date: 12-01-2001.

Yours faithfully,
Sukli Chanchal Karimakar

Chloride of Zinc. Zinc Chloride

Metsoo
(R.K.B)
17/7/2002

Cont'd.

37/1
38

Annexure-P/2

(2)

xx

Copy to:-

- 1) COS,...F.Railway, Kalighat- it is stated that inspite of my appeal to DCOS/LBQ, no positive response was received, hence he may kindly advise his good office to fixup seniority as per date of appointment as has been done in other staff's case.
- 2) COS/CON/MLG- for information and necessary action please.
- 3) DCOS/,M.F.Railway, NBQ- for information and necessary action.
- 4) SP0/COI/MLG- for information and necessary action please.

Kartik Chandrakar Karmakar,
(KARTIK CH. KARMAKAR)

Accepted
Kartik
19/1/2012

(B. BISWAS)
Advocate

To
The DCOS/New Bongaigaon,
N.F.Railway.

(Through Proper Channel)

Sub : 1) Suitability Test for Sr. Clerk(G)
2) Fixation of correct Seniority.

Ref : Your Letter No. ES/1/NBQ dt. 5-6-2002 & ES/26/NBQ
dt. 12-4-2002 & ES/26/NBQ dt. 26-4-2000.

Sir,

Most respectfully I beg to state that your provisional Seniority list dt. 12-4-2002 has since been published for holding a suitability test for the promotion of Sr.Clerk mentioned under reference, but the copy of which I has not been docketted to me as yet. It is per chance I have come to know of this publication of the provisional list (Seniority) and holding of suitability test for the promotion of Sr.Clerk(G). In this connection I would like to draw your kind attention to my appeal dtd. 16-5-2000 and 12-1-2001 wherein I had requested to correct my seniority position ~~as per~~ rules and re-assign it over Sri Subhas Ch. Sarker, mentioned in your letter dated 26-4-2000 under reference. It would be quite unfair, unjust and miscarriage of justice and arbitrary action if the proposed selection is held without rectifying my seniority position to it's correct place as Railway's own set of Rules.

Hope you would kindly take the appropriate action in the matter on it's proper perspective and render justice to this humble employee.

Conveying regards to your good and conscientious action.

Dated : 18/6/2002.

Copy to :-

1. GM/(P)/N.F.Rly/Maligaon
2. GM/CON(P)/N.F.Rly./Maligaon
3. COS/CON/N.F.Rly./Maligaon
4. CE/CON/II/N.F.Rly./Maligaon
5. COS/N.F.Rly/Maligaon
6. APO/N.F.Rly/New Bongaigaon.

Yours faithfully,

Karthik Ch. Karimakar,
Sr. Clerk (Acting) under
COS/CON/N.F.Rly., Maligaon.

Yours faithfully,

Amrit
M. S. S. (18/6/2002)
(K. E. WASI)
Advocate

Karthik Chanchal Karimakar.

To
The General Manager (Con)
N. F. Railway,
Maligaon

Sir,

Sub: Appeal for correct fixation of seniority and postponement of the proposed suitability test for promotion to the post of senior clerk in Scale Rs. 4500 – 7000/- scheduled to be held on 08-7-2002.

Ref: My representation dt. 18.6.02 & DCOS/NBQ's notification No. ES/ I/ NBQ dt. 19-6-2002 and COS (Con) /N. F. Railway/ Maligaon's sparing Order No. SC/G/218/Pr.1V dt. 25-6-2002.

Most respectfully I beg to state that despite series of representations by this applicant and issuance of directions by the various Administrative levels for correct fixation of my seniority in the grade of clerk (G), the DCOS/NBQ under whose control my lien is fixed, has fixed the date of holding written examination for the suitability test for the promotion of senior clerk in scale Rs. 4500 – 7000/- scheduled to be held on 08-7-2002 and caused detrimental effect to the undersigned for getting his correct seniority and proforma promotion at par with the persons shown under SN. 1 to 9 in the seniority list published under DCOS/ NBQ's No. ES/26/NBQ dt. 26-4-2000 (photo copy enclosed) whose date of appointment in Group "C" series, more particularly, in the grade & capacity of Jr. Clerk, are much later than that of this applicant. This is not only unfair and unjust but also miscarriage of justice to this applicant and thereby hits the constitutional provisions in respect of equality and employment.

In the premises mentioned above, it is, therefore, requested that your good conscience and magnanimity would take appropriate steps in the matter and issue directions to DCOS/NBQ so as to assign my correct seniority and give proforma promotion to me and till such time the proposed suitability test mentioned above is postponed.

ग्रन्थालय का कार्यालय And for this act of your kindness I shall remain ever grateful

Office of the General Manager With all humility and regards,
General Manager

Dated: 01-7-02

Yours faithfully,

Kartik Chandrea Karmakar.

Ad - hoc senior clerk
Under controller of stores (Con),
N. F. Railway, Maligaon

1. General Manager, N. F. Railway, Maligaon
2. Chief Personnel Officer, N. F. Railway, Maligaon
3. Controller of Stores, N. F. Railway, Maligaon
4. Controller of Stores (Con), N. F. Railway, Maligaon
5. CE/Con/II, N. F. Railway/ Maligaon
6. Dy. CPO/Con/ N. F. Railway, Maligaon
7. DCOS/ N. F. Railway, New Bongaigaon, for information and with the request
to take necessary action please.

DA: As above.

Kartik Chandrea Karmakar,

.....Signature of the applicant

Parashuram

2002 JULY 01

Mr. Chandra

40

D

To

The DCOS/New Bongaigaon,
N.F.Railway.

(Through Proper Channel)

Sub : 1) Suitability Test for Sr. Clerk(G)
2) Fixation of correct Seniority.Ref : Your Letter No. ES/1/NBQ dt. 5-6-2002 & ES/26/NBQ
dt. 12-4-2002 & ES/26/NBQ dt. 26-4-2000.

Sir,

Most respectfully I beg to state that your provisional Seniority list dt. 12-4-2002 has since been published for holding a suitability test for the promotion of Sr.Clerk mentioned under reference, but the copy of which I has not been docketted to me as yet. It is per chance I have come to know of this publication of the provisional list (Seniority) and holding of suitability test for the promotion of Sr.Clerk(G). In this connection I would like to draw your kind attention to my appeal dtd. 16-5-2000 and 12-1-2001 wherein I had requested to correct my seniority position as ^{per} rules and re-assign it over Sri Subhas Ch. Sarker, mentioned in your letter dated 26-4-2000 under reference. It would be quite unfair, unjust and miscarriage of justice and arbitrary action if the proposed selection is held without rectifying my seniority position to it's correct place as Railway's own set of Rules.

Hope you would kindly take the appropriate action in the matter on it's proper perspective and render justice to this humble employee.

Conveying regards to your good and conscientious action.

Dated :

Yours faithfully,

Copy to :-

Abul Kader Das
Sr. Clerk (ad-hoc) under
COS/CON/m16
N.F.Rly. Bony-18/6/02

1. GM/(P)/N.F.Rly/Maligaon
2. GM/CON(P)/N.F.Rly./Maligaon
3. COS/CON/N.F.Rly./Maligaon
4. CE/CON/II/N.F.Rly./Maligaon
5. COS/N.F.Rly/Maligaon
6. APO/N.F.Rly/New Bongaigaon.

Yours faithfully,

Abul Kader Das

Amritpal
Amritpal
 (K. E. WAS) 27/7/2002
 (K. E. WAS) 27/7/2002
 K. E. WAS
 Advocate

To
 The General Manager (Con)
 N. F. Railway,
 Maligaon

Sir,

Sub: Appeal for correct fixation of seniority and postponement of the proposed suitability test for promotion to the post of senior clerk in Scale Rs. 4500 - 7000/- scheduled to be held on 08-7-2002.

Ref: My representation dt. 25.6.02 & DCOS/NBQ's notification No. ES/ I/ NBQ dt. 19-6-2002 and COS (Con) /N. F. Railway/ Maligaon's sparing Order No. SC/ G /218/ Pt. IV dt. 25-6-2002.

Most respectfully I beg to state that despite series of representations by this applicant and issuance of directions by the various Administrative levels for correct fixation of my seniority in the grade of clerk (G), the DCOS/NBQ under whose control my lien is fixed, has fixed the date of holding written examination for the suitability test for the promotion of senior clerk in scale Rs. 4500 - 7000/- scheduled to be held on 08-7-2002 and caused detrimental effect to the undersigned for getting his correct seniority and proforma promotion at par with the persons shown under SN. 1 to 9 in the seniority list published under DCOS/ NBQ's No. ES/26/NBQ dt. 26-4-2000 (photo. copy enclosed) whose date of appointment in Group "C" series, more particularly, in the grade & capacity of Jr. Clerk, are much later than that of this applicant. This is not only unfair and unjust but also miscarriage of justice to this applicant and thereby hits the constitutional provisions in respect of equality and employment.

In the premises mentioned above, it is, therefore, requested that your good conscience and magnanimity would take appropriate steps in the matter and issue directions to DCOS/NBQ so as to assign my correct seniority and give proforma promotion to me and till such time the proposed suitability test mentioned above is postponed.

And for this act of your kindness I shall remain ever grateful

With all humility and regards,

Office of the
General Manager

Dated: 01-7-02

Yours faithfully,

Naba Kanta Das

Ad - hoc senior clerk
Under Controller of stores (Con)
N. F. Railway, Maligaon

General Manager, N. F. Railway, Maligaon
Chief Personnel Officer, N. F. Railway, Maligaon
Controller of Stores, N. F. Railway, Maligaon
Controller of Stores (Con), N. F. Railway, Maligaon
CE/Con/II, N. F. Railway/ Maligaon
Dy. CPO/Con/ N. F. Railway, Maligaon
DCOS/ N. F. Railway, New Bangaigaon, for information and with the request to take necessary action please. Regd. A/D

DA: As above

Forwarded.
Sarar Muktak / (Signature)
Mr. Controller of Stores/Con
N. F. Railway, Maligaon
Assam- 781111/ Guwahati- 781111

Signature of the applicant

Approved
R. K. BISWAL
2/7/2002

To : DCOS/NBQ

42
Dated 16-5-2000

Approved by - S

THROUGH PROPER CHANNEL

Sub: Request for correction of Provisional Seniority list of Jr.Clerk/G in Scale of Rs.3050-4590/- (R.P.)

Ref: i) GM/P/N.F.Rly/MLG's L/No.E/1/25(s) Pt.I (loose) dt.25/28.2.2000.
ii) Your L/No.ES/26/NBQ dt. 26.04.2000.

Sir,

With due respect & humble submission I beg to state the following few lines for favour of your kind justification please :

That Sir, I was appointed as Jr.Clerk/G vide CPO/MLG's L/No.E/227/44/41(Recit.)Pt.VII dt. 18.12.90 and posted under COS/CON/NLG on 27.12.90 vide GM/P/CON/MLG's office order No.284/1990 circulated under L/No.E/227/CON/2 Pt.VII dt.27.12.90. Since my appointment in COS/CON/MLG my paper lien was fixed under your kind control vide above referred letter quoted under (i).

Now, in terms of your above quoted letter under (ii), it is found in that list that my seniority position i.e. length of service period has been shown 0.1.3 against Srl.No.19 by levelling down my date of appointment to 28.2.2000 instead of 27.12.90.

In view of above, I would fervently request you to kindly show my date of appointment on 27.12.90 and length of service should be re-casted accordingly.

Hope your honour will issue a corrigendum to the above provisional seniority list early.

Thanking you,

Yours faithfully
Kartik Chanchal Karmakar.

(K. C. Karmakar)
Sr Clerk(ad-hoc) under
COS/CON/Maligaon

Copy for information to :

- 1) Secretary, NIRMU/Maligaon Branch
- 2) GM/P/N.F.Rly/Maligaon.
- 3) GMP/CON/Maligaon
- 4) OS/DCOS Office/NBQ.

Kartik Chanchal Karmakar,

(K. C. Karmakar)

Attested

Mr. R. BISWAS
(R. BISWAS) 01/3/2002
Advocate



दयाल आर्य
भडंर नियंत्रक (निः)
DAYAL ARYA
CONTROLLER OF STORES (CON)

43

ANNEXURE-C-17

पूर्वोत्तर सीमा रेलवे (निर्माण)
मालीगांव, गुवाहाटी : 781 011, असम
NORTHEAST FRONTIER RAILWAY (CONS)
MALIGAON, GUWAHATI-781 011, ASSAM
TELE : 0361-570102
FAX : 0361-570705

D.O.NO.SC/G/218/Pt.IV.

Dated: 01-02-2001

My dear Nigam,

Reg : Anomaly in Seniority.

I am sending herewith two representations received from S/Shri K.C. Karmakar & N. K. Das, Jr.Clerks(G) {now ad-hoc Sr.Clerk} under COS/CON/MLG for your kind consideration.

On perusal of the representations it appears that there is anomaly in seniority where both the staff are loosing nearly 10 years of service while fixing their paper lien at DCOS/NBQ vide their letter of even number dated 26-4-2000 (photo copy enclosed) showing D.O.A as 27.12.90 and length of service 28.2.2000 as 0.1.3 and D.A.O. as 27.1.91 and length of service as 0.1.3 respectively 28.2.2000

(seniority assigned through paper lien vide GM/P/MLG's L/No.E/I/25(S)Pt.I(Loose) dated 25/28.2.2000 & No.E/I/25(S)/Pt.I(Loose) dt.19/20.10.2000 copies enclosed) which should have been fixed from the date of joining in service i.e. 27.12.90 and 27.1.91 respectively. In this connection, it is pointed out that while fixing seniority of the staff (high lighted in seniority list) those who have joined earlier to them in the Construction Organisation have got their seniority in Open Line from the date of their joining but in these cases this has not been done. The provisional seniority list of Stores Deptt. as on 1.4.92 & 1.4.99 and Engg. Deptt. as on 01.04.1999 along with all the connected documents are enclosed herewith for your kind perusal.

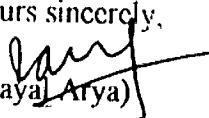
In view of the above, I, therefore, felt it necessary to bring the matter to your kind notice so that the above staff can get justice and get their seniority fixed correctly.

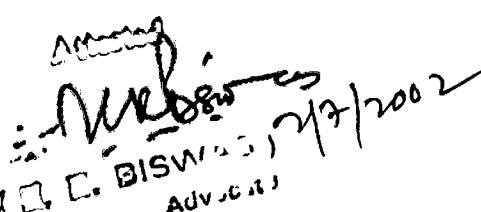
With best wishes,

DA: As stated.

✓ Shri A.K. Nigam,
CPO/Adm,
N.F.Railway, Maligaon, Guwahati-11.

Yours sincerely,


(Dayal Arya)


E. Biswas, 27/2/2002
Adv. Secy

Date: 30-1-01

44

Annexure U 51

Ref. No.:

COO/Com/MIG

Office of the
General Manager (P),
N.F.Rly/Maligaon.

No. E/255/101/1 (S)/Pt-L.

Dated: 15-10-2001

To:

DCOS/NBO,
N.F.Rly.

76

Sub:- Recasting of seniority of S/Sri K.C.Karmakar
& N.K. Das, Jr.Clark (C) under COO/Com/MIG.

Ref:- Your seniority list of Jr.Clark (C) No.
ES/26/NBO dt. 26-4-2000.

The appeal submitted by S/Sri K.C.Karmakar &
N.K. Das Jr.Clark (C) under COO/Com/MIG for recasting their
seniority has been gone through in details.

The seniority list issued under your No.
ES/26/NBO dt. 26-4-2000 has also been examined. It has been
observed that while fixing up the seniority of the above staff,
GM's directive issued under No. E/163/2 (C) dt. 9-5-01
(copy enclosed) has not been taken care of.

You are, therefore, advised to recast the seniority
of the above staff & let this office know for how the matter
stands now. Further before recasting the seniority the affected
staff should be given notice to submit their representation
if they desire to do so.

DA- One

for General Manager (P),
N.F.Rly/Maligaon

Copy to:

1. COO/Com/MIG - for information please.

ANUO

V.K.
17/10/2002

R. BISWAS
10/10/2002

for General Manager (P),
N.F.Rly/Maligaon

45

Amritsar - V

N.P.RAILWAY.

NO : 89/26/EP.

Office of the
Distt. Controller of Stores,
New Bongaigaon.

Date :- 31.10.2000.

To,

1. Shri K.C. Karmakar, Clerk under COS/COV/MLG.
2. " N.K. Das,

Sub :- Appeal for correction of provisional
seniority list of Jr.Clerk(G) in scale no.
459/- dt- 26.4.2000.

Ref :- Your appeal dt- 16.5.2000/22.5.2000.

In reference to your appeal dt- 16.5.2000/22.5.2000
it is informed that a classification was sought from G4/P/UG
vide this office L/NO.89/26/NP/DCO; dt-9.6.2000 and G4/P/UG
vide L/NO. 5/I/25(3)/Pt-I (Lease) dt-19/20.10.2000 has inti-
mated that action is to be taken as per instructions of COS/P/
MLG'S L/NO.5/I/25(3)/Pt-I dt-16.5.2000 and this has already been
followed.

DCOS/NB.

Copy forwarded for information to :-

(1) COS/COV/MLG.

(2) G4/P/UG.

Store
9-11-2000

PA 21/10/2000
DCOS/NB.

Rita this
file
8/11/2000
15/11/2000

14/10/

Attested
M. B. S. S.
(Ex. E. BISWAS 2/3/2002
Advocate)

66
Annexure-W

N. F. RAILWAY

OFFICE ORDER

SM

The following Sr. Clerk (G) in scale No. 100-2040/- promoted as Sr. Clerk on 13-06-90 who could not be promoted in due time along with their juniors due to dispute in their seniority position and on being finalized are now given the proforma/promotion/seniority w.e.f. 8-9-92 without any arrear of payment etc. i.e. from the date of their juniors Smt. Nani Devi and Shri Avik Roy promoted as such :-

S/N	Name and designation (working under) Proforma Date of promotion/ Seniority Given w.e.f.
1.	Smt. Usha Sengupta, Sr. Clerk. COS/C.N/MLG. 8-9-92.
2.	Smt. Purnima Das, Sr. Clerk. -do- 8-9-92.

SM
For GENERAL MANAGER(P)/MLG:

No. B/210/111/64(S) Pt-IV (1). Maligaon, dt. 20-12-92.

Copy forwarded for information and necessary action to :-

1. GI(P)/C.N/MLG.
2. COS/C.N/MLG.
3. C.R./MLG.
4. Staff concern.
5. P/case.

SM
For GENERAL MANAGER(P)/MLG:

*Mr. BIBWAS
Advocate
20-12-1992*

67 Annexure - D

Serial No. 17027

Assam Scheduled Castes Development Council

Bhuban Chandra Road, Uzan Bazar.

GAUHATI-781001

(Regd. No. 217 of 1975-76)

This is to certify that Shri/Shrimati/Kumar Abha Kanta Das son/daughter/wife of Sarbeswar Das of village/town Dharapur in the District Kamrup of the State of Assam belongs to the Kaibarta caste which is recognised as a Scheduled Caste under the Constitution (Scheduled Castes) Order, 1950 as amended by the Scheduled Castes and Scheduled Tribes Lists (Modification Order), 1958.

Shri/Shrimati/Kumar Abha Kanta Das and/or his/her family ordinary resides in village/town Dharapur of Kamrup District of the State of Assam.

Place— Gauhati
State— ASSAM

Countersigned.



Signature.....

Designation.....

Assam Scheduled Castes Development Council
Scheduled Castes

Development Council, Assam.

Note: The term "ordinarily resides" used here will have the same meaning as in Section 20 of the Representation of the Peoples Act, 1950.

Attested

M. BISWAS
Advocate
27/10/2012

Date 5.6.80
E.A.C. Sec. D.C.
Kazirupa, Gauhati